

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1298
ANSWERED ON:26.11.2009
FINANCIAL ASSISTANCE TO HANDLOOM COOPERATIVES
Rathod Shri Ramesh

Will the Minister of TEXTILES be pleased to state:

- (a) the details of financial assistance provided by the Government to handloom and handicraft cooperatives during each of the last three years and the current year, State-wise;
- (b) the details of contribution made by various States in the field of textiles, State-wise and head-wise during the said period;
- (c) the various schemes being run by the Government for the improvement of Textile Sector as a whole countrywide;
- (d) whether the textiles Ministry has approached National Bank for Agriculture and Rural Development (NABARD) recently for funding of some projects being implemented in Andhra Pradesh; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) to (c): Government of India has been implementing Integrated Handloom Development Scheme, Marketing and Export Promotion Scheme, Handloom Weavers' Comprehensive Welfare Scheme, Mill Gate Price Scheme, Diversified Handloom Development Scheme for the development of the handloom sector and welfare of the handloom weavers of the country. Under Integrated Handloom Development Scheme, Marketing and Export Promotion Scheme only, the funds are routed through the State Governments while under Handloom Weavers' Comprehensive Welfare Scheme, Mill Gate Price Scheme, Diversified Handloom Development Scheme, funds are released directly to the implementing agency and not through State Governments. Under the Marketing and Export Promotion Scheme, entire 100% is borne by the Government of India whereas State Government has to bear component-wise percentage share under the Integrated Handloom Development Scheme. Exact data of funds provided by the State Government is not maintained by this office. Details of funds released to various State Governments, year-wise, state-wise under the first two schemes are annexed herewith.

(d): No, Madam.

(e): Does not arise.

Annexure

State-wise releases made during the year 2006-07, 2007-08, 2008-09 & 2009-10 (as on 31.10.09) under different Handloom Plan and Non-Plan Schemes

(Rs. in Crores)

2006-07 2007-08 2008-09 2009-10

1 Andhra Pradesh	1.19	24.32	14.54	9.29
2 Arunachal Pradesh	13.33	1.58	3.23	0.62
3 Assam	6.16	9.28	11.62	3.29
4 Bihar	0.06	0.90	1.06	0.02
5 Chhattisgarh	0.25	1.54	0.78	0.00
6 Delhi	0.12	0.49	0.37	0.75
7 Goa	0.00	0.00	0	0.00
8 Gujarat	4.90	1.95	2.09	0.63
9 Haryana	0.37	5.61	0.37	0.16
10 Himachal Pradesh	1.30	0.94	3.22	2.01
11 Jammu & Kashmir	0.88	0.06	1.43	0.00
12 Jharkhand	0.23	1.69	2.87	0.15
13 Karnataka	9.66	11.94	8.84	1.68
14 Kerala	6.74	14.72	10.16	2.30

15	Madhya Pradesh	0.43	2.32	2.37	0.48
16	Maharashtra	3.25	1.32	2.05	0.95
17	Manipur	2.83	7.01	3.21	0.35
18	Meghalaya	1.03	1.00	0.61	1.59
19	Mizoram	0.13	0.51	0.34	0.00
20	Nagaland	12.59	4.70	6.8	5.00
21	Orissa	19.06	9.93	14.41	3.27
22	Pondicherry	0.00	0.00	0	0.00
23	Punjab	0.20	0.05	0.04	0.00
24	Rajasthan	2.41	0.90	8.61	0.37
25	Sikkim	0.02	0.04	0.4	0.00
26	Tamil Nadu	31.29	37.27	48.82	39.53
27	Tripura	0.05	1.60	1.37	0.41
28	Uttar Pradesh	9.74	3.71	13.67	1.86
29	Uttrakhand	0.65	1.05	2.03	0.33
30	West Bengal	5.01	6.58	8.83	3.31
	Total	133.88	153.01	174.14	78.35